

posal has been sent to the Department of Personnel on the 1st August, 1988.

(c) The matter is being followed up closely in order to expedite decision.

CBI Raids on NTC Officers

*258. SHRI KADAMBUR M.R. JANARTHANAN: Will the Minister of TEXTILES be pleased to state:

(a) whether the CBI has conducted raids on some officers of the National Textile Corporation;

(b) if so, the outcome thereof; and

(c) the steps taken or contemplated on the CBI findings?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) to (c). The Central Bureau of Investigation has conducted raids on residences, etc. of some employees of NTC Subsidiary Corporations in 10 cases registered by them during the years 1987 and 1988. Reports in respect of only 2 cases have been received so far from the CBI and action has been is being taken in these cases.

Scheme for Rehabilitation of Oustees from Command Areas

*259. SHRI NITYANANDA MISHRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have formulated schemes for full rehabilitation of the oustees from the Command Areas;

(b) if so, the details thereof;

(c) what is the magnitude of the problem of rehabilitation; and

(d) what targets have been fixed for 1988-89 and 1989-90 ?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) As no submergence occurs within the command areas, no rehabilitation of oustees is involved.

(b) does not arise.

(c) and (d). Rehabilitation of oustees from areas submerged by reservoir projects in the responsibility of the State Governments. No annual targets as such are fixed by the Centre.

Shortage of Yarn

*260. SHRIMATI BASAVARAJESWARI:

SHRI YASHWANTRAO GADAKH PATIL:

Will the Minister of TEXTILES be pleased to state:

(a) whether the handloom sector is experiencing shortage of supply of yarn at reasonable price;

(b) if so, the details thereof and the reasons therefor?

(c) the measures taken by Union Government to improve the position;

(d) whether Government have issued any directions to yarn manufacturing mills for providing yarn to handlooms; and

(e) if so, the details thereof and whether these directions are being followed properly?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). There

has been an increase in the price of yarn mainly on account of the increase in the price of cotton. The hank yarn prices at present are 20.3% to 72% higher as compared to the prices at the same period last year. There has however been no shortage of supply of hank yarn.

(c) to (e). The Central Government have been making efforts to ensure regular supply of yarn to the handloom sector at reasonable prices through various measures as under:

- (i) The hank yarn obligation scheme requires every producer of yarn to pack at least 50% of the total yarn packed for civil consumption in hank form, of which not less than 85% has to be in counts of 40s and below.
- (ii) The Central Government gives loan assistance to the National Cooperative Development Corporation (NCDC) for setting up new weavers' cooperative spinning mills and expanding the capacity of the existing weavers cooperative spinning mills in various states in order to build up captive production for the handloom sector. The setting up of 20 new weavers' cooperative spinning mills and the expansion cases sanctioned during the 6th plan period resulted in an additional spindleage of 5.961 lakh spindles.
- (iii) The National Handloom Development Corporation (NHDC) has been set up primarily with the objective of arranging the supply of yarn to handloom sector at reasonable prices. NHDC has stepped up its operations and supplied 63.05 lakh kgs. of yarn valued at Rs. 26.05 crores

during 1987-88 (July, 87 to June, 1988) as compared to 28.08 lakh kgs valued at Rs. 8.23 crores during last year.

In order to safeguard the interest of the decentralised handloom sector, the Government have taken the following steps to check the recent hike in prices of yarn:-

- (i) The export of staple cotton has been suspended.
- (ii) It has also been decided to permit import of cotton against export of cotton yarn/cotton fabrics and made-ups on Advance Licence basis.
- (iii) The export of hank yarn upto 60s counts has been suspended.
- (iv) Import of one lakh bales of cotton, duty free, for production of hank yarn for supply to handloom sector has been permitted.

Poor Inflow in Krishna Basin

*261. SHRI MANIKRAO HODLYA
GAVIT:
SHRIMATI VAYJAYANTHI
MALA BALI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing on 14 July, 1988 in the Hindustan Times wherein it has been stated that Krishna basin has touched the lowest level in the last 100 years in Andhra Pradesh and poor inflow has been causing anxiety;

(b) if so, the causes thereof; and

(c) the appropriate steps being contemplated by Government in regard thereto?